

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

**IA 362 of 2018 in
C.P. (I.B) No. 149/NCLT/AHM/2017**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**
Hon'ble Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL

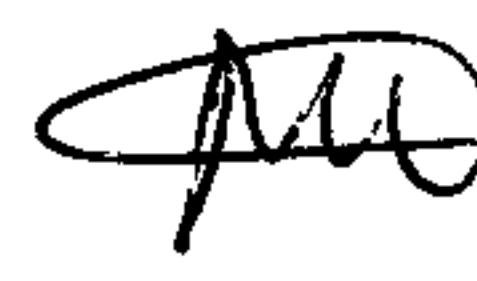

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2019**

Name of the Company: Ramubhai S. Patel RP of Varia Engineering Works
Pvt. Ltd.

V/s.

Bank of Baroda & Anr.

Section of the Companies Act: Section 33(1) of Insolvency and Bankruptcy Code
Confirmation of IBBI

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1. | NANPISH CHUDGAR | ADU | FOR RP (APPLICANT) |  |
| 2. | HARMISH K. SHAH | Adv. | For Sus. Mgt. |  |

ORDER

The parties are represented through their respective learned counsels.

In the instant matter an order was passed under section 33 of the IB Code for the liquidation of the Corporate Debtor on filing of application by the RP.

Since, the name of the Liquidator was not proposed by the Committee of Creditors, as such, this Bench has suggested the name of Mr. Sunil Kumar Agarwal from the list of the panel of the Liquidator. Accordingly, the name of Mr. Sunil Kumar Agarwal has been sent to the IBBI for approval.


In view of the above said proposal by this Bench, the IBBI has verified the name of Mr. Sunil Kumar Agarwal and to consider his name as a Liquidator of the Corporate Debtor in CP(IB) 149/2017.

Accordingly, this Bench has approved the name of Mr. Sunil Kumar Agarwal having Registration No. IBBI/IPA-001/IP-P01390/2018-2019/12178 to act as a Liquidator and do the needful by making public announcement.

Since, the IA has already been disposed of, no further order is required.


CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL

Dated this the 7th day of August, 2019


MANORAMA KUMARI
MEMBER JUDICIAL